



OFFICE OF THE ADDITIONAL DIRECTOR GENERAL OF SYSTEMS  
Central Board of Indirect Taxes and Customs, South Zone  
26/1, Mahatma Gandhi Salai, Nungambakkam, Chennai – 600 034

C.No. IV/26/11/2017-PF I Sys(S)

Dated: 13/11/2018

PAYMENTS ADVISORY No. : 3

Sub : Payments – Ledgers – New Add-on functionality – “Sync with GSTN” –  
User Manual - Reg.

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Presently, Under Payments>View Ledgers, due to some technical issues in production environment, some of the entries in Ledgers are not getting updated and hence there are data gap in the Ledgers. This office has taken-up the matter with the vendor and GSTN for an effective resolution at the earliest and monitoring the progress closely.

In the mean time, we have come up with a new functionality viz. “Sync with GSTN”, which is an add-on to the main functionality Under Payments>View Ledgers. This new functionality will help the user to fetch the updated Ledger details on a real time basis from GSTN as and when “Sync with GSTN” function is invoked. Once invoked this functionality, the Ledger details will be permanently updated and made available to the filed formations in the backend portal.

For a clear understanding of the above functionality, a detailed user manual along with screen shots is prepared and enclosed herewith.

(S. THIRUNAVUKKARASU) 13/11/18

ADDITIONAL DIRECTOR GENERAL

To

1. All the Pr. Chief Commissioners / Chief Commissioners of Central Tax.
2. All the Pr. ADGs/ADG DGGI, DGDST, DG(Audit), DG|(TPS)
3. The Director General Systems & Data Management, New Delhi
4. The Commissioner GST Policy Wing
5. All the Pr. Commissioners/Commissioners of Central Tax
6. All the ADGs Systems.
7. All the ACL Admn in GST Systems.
8. All the SSO ID registered in the GST System for this module.